

1087

15/2/23

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.IIB/G-8/DDA/2023

MOST IMMEDIATE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:

The Dy. Director (P)-I,
Personnel Branch -I,
Delhi Development Authority,
3rd Floor, Room No. 311, B-Block,
Vikas Sadan, INA, New Delhi -110023.

New Delhi, dated the

Sub: Extension of term of deputation Dr. Neera Bharihoke, DHJS, as Chief Legal Advisor in Delhi Development Authority.

Sir,

I am directed to refer to your letter dated 07.02.2023 and to say that Hon'ble the Chief Justice has been pleased to extend the term of deputation of Dr. Neera Bharihoke, an officer of Delhi Higher Judicial Service, as Chief Legal Advisor, Delhi Development Authority, for the 4th year i.e. up to 02.03.2024.

Yours sincerely,

sd/-

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General



Endst. No. 1093-1097 /DHC/GAZ.IIB/G-8/DDA/2023

Dated: 13/02/2023

Copy forwarded for information and necessary action to:-

1. The Principal Secretary to the Lieutenant Governor, Raj Niwas, Delhi-110054 in reference to his D.O. letter dated 09.02.2023.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
4. Joint Registrar (Gaz.IA), Delhi High Court.
5. Joint Registrar (Gaz.IB), Delhi High Court.

Twd. Sr.

*P. DRS (Hqrs.)
14/02/23*

Amit Narayan Bharthuar

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 14031-1407 / F. 5(1)/2023

Dated, Delhi the 15 FEB 2023

Sub:- Extension of period of deputation of Dr. Neera Bharihoke, DHJS as Chief Legal Advisor, Delhi Development Authority.

Copy forwarded for information and necessary action :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

U.S.
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi *Signature*

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